

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/3963/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 20th October, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD/187 dtd. 15.10.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.10.2020, has been granted.

Yours faithfully,

sdl-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/3964/A, dated 20.10.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

